

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 100 of 2016 In O.A 3212/2014**

New Delhi, this the 15<sup>th</sup> day of September, 2016

**Hon'ble Mr. Justice M. S. Sullar, Member (J)  
Hon'ble Dr. B. K. Sinha, Member (A)**

Dr. Yog Raj Handoo,  
S/o. Late M. L. Handoo,  
R/o. 87, Samaj Kalyan Co-operative Society,  
Bodella, Vikaspuri, New Delhi. ....Petitioner

(By Advocate : Mr. R. K. Handoo)

**Versus**

1. Sh. Bhanu Pratap  
Secretary,  
Ministry of Health & Family Welfare,  
Nirman Bhawan, New Delhi – 110 011.
2. Sh. Amar Nath working as  
Secretary/Pr. Secretary,  
Ministry of Health & Family Welfare,  
Government of NCT of Delhi,  
9<sup>th</sup> Floor, A Wing, Delhi Secretariat,  
I. P. Estate, New Delhi-110 001.
3. Savita Babber  
Medical Superintendent,  
Deen Dayal Hospital,  
Hari Nagar, New Delhi. ...Respondents

(By Advocate: Mr. D. S. Mahendru for R-1 and Mr. N. K. Singh for Ms. Avnish Ahlawat)

**O R D E R (O R A L)**

**Justice M. S. Sullar, Member (J).**

Vide separate order of even date, rendered in Contempt Petition (C.P.) No. 98/2016 titled as Dr. Shiv Lata Gupta Vs. Sh. Bhanu Pratap, Secretary and Ors, the instant C.P. is also dismissed with no order as to costs.

(Dr. B. K. Sinha)  
Member (A)

(Justice M. S. Sullar)  
Member (J)  
15.09.2016

/Mbt/